

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-702/97

MA-785/97
with
OA-2456/98

(39)

New Delhi this the 8th day of November, 2001.

Hon'ble Sh. S.R. Adige, VC(A)
Hon'ble Dr. A. Vedavalli, M(J)

OA-702/97

1. All India Postal Officers(Accounts) Association through its General Secretary, Sadananda, Accounts Officer, A-2/110-E, Kondi Gharoli, Mayur Vihar, Phase-III, New Delhi-92.
2. Sh. Siya Ram Sharma, R/o IX/2706, Gali No.17, Kailash Nagar, Delhi-31.
3. Sh. R.C. Maurya, S/o late Sh. R.D. Maurya, R/o E-3642, R.J. Puram, Lucknow-226017.
4. Sh. V.W. Abhyankar, S/o late Sh. W.R. Abhyankar, R/o 20, Abhyankar Nagar, Nagpur-440 010.
5. Sh. S. Balachander, S/o Sh. K. Seshadri, R/o 901, BEL Layout, Vidyaranyapuram, Bangalore-97.
6. Sh. G. Damodaram, S/o Sh. G. Chinnaiyah, R/o 7-28/A, Hasthinapuram Colony, Phase-I, Sagar Road, Hyderabad.
7. Sh. A.K. Basu, S/o late Sh. Rajanikanta Basu, Lalpur P.O., Chakdaha, Nadia-741222, W.Bengal.
8. Sh. N.K. Ghosh, S/o late Sh. Jugal Kishore Ghosh, 3/1P, Satkari Mitra Lane, Calcutta-54.
9. Sh. Sadananda, S/o Sh. Krishnaswamy R., R/o A-2/110-E, Kondli Gharoli, Mayur Vihar Phase-III, Delhi-96. Applicants
(Present : None even on second call)
Versus

Union of India through its Secretary
Department of Post,
Ministry of Communications,
Dak Bhavan,
New Delhi-1. Respondent
(through Sh. R.P. Aggarwal, Advocate)

OA-2456/98

(AO)

1. All India Postal Officers (Accounts) Association through its General Secretary Sadananda, Sr.A.O., R/o MPT-411, Sarojini Nagar, New Delhi-23.
2. Sh. T.M. Antony, S/o Sh. S. Thangaraj, R/o B-14/337, Sector-34, Noida, G.B. Nagar, Applicants District (UP).

(Present : None even on second call)

Versus

Union of India
through its Secretary,
Department of Post,
Ministry of Communications,
Dak Bhawan, Respondent
New Delhi-1.

(through Sh. D.S. Mahendru, Advocate)

ORDER (ORAL)

Hon'ble Sh. S.R. Adige, VC(A)

We note that both these OAs had been referred to the Full Bench of the Tribunal, which has answered the reference vide its order dated 23.10.2001, a copy of which is on record.

2. Both these OAs are, therefore, disposed of in terms of the aforesaid order of the Full Bench dated 23.10.2001. No costs.

A. Vedavalli

(Dr. A. Vedavalli)
M(J)

S.R. Adige
(S.R. Adige)
VC(A)